

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-542(PB)/2017**

**IN THE MATTER OF:**

M/s. J.K. Exports

.... Applicant/petitioner

Vs.

Abhi-Asmi International Ltd.

.... Respondent

**Order under Section 9**

**Order delivered on 09.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Chetan Gupta, Practicing Company Secretary

For the Respondent:

**ORDER**

For order, see (IB)-541(PB)/2017

**09.01.2018**  
**VINEET**